

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of April 2019**

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
<b>CIVIL CASES</b>				
Regular First Appeal	32209	483	226	32466
Execution First Appeal	45	0	0	45
Regular Second Appeal	50123	535	357	50301
Execution Second Appeal	386	5	3	388
First Appeal from Order (MACT)	45406	354	514	45246
First Appeal from Order (Misc)	6447	94	113	6428
First Appeal from Order (Matrimonial)	2065	34	41	2058
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	359	13	31	341
Civil Revision	13085	588	585	13088
Civil Writ Petition	66705	2441	1938	67208
Letters Patent Appeal	3407	187	147	3447
Election Petitions	19	0	0	19
Recreminatory	1	0	0	1
Application in Election Petition	17	0	0	17
Probate	5	0	0	5
Matrimonial Reference	0	0	0	0
Income Tax Cases	2	0	0	2
Income Tax Appeals	1537	15	19	1533
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	30	0	0	30
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	34	0	1	33
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	12	1	1	12
Central Excise Cases	0	0	0	0
Central Excise Act	98	8	1	105
Interest Tax Appeals	0	0	0	0
Vat Appeals	329	50	7	372
General Vat Reference	0	0	0	0

<b>Vat Revisions</b>	5	0	0	5
<b>Vat Case</b>	0	0	0	0
<b>Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference</b>	69	0	0	69
<b>Civil Reference</b>	4	0	0	4
<b>Civil Original</b>	16	0	0	16
<b>Civil Contempts</b>	4836	349	460	4725
<b>Contempt Appeal Civil Petition</b>	16	19	2	33
<b>Arbitration Cases</b>	453	29	10	472
<b>Execution Liquidation</b>	0	0	0	0
<b>Company Appeals</b>	44	0	1	43
<b>Company Petitions</b>	329	0	1	328
<b>X-Objection</b>	1896	24	29	1891
<b>Transfer Application</b>	530	113	55	588
<b>Review Applications</b>	1050	48	65	1033
<b>Civil Suit - Original Side</b>	1	0	0	1
<b>Total of Civil Cases</b>	<b>231583</b>	<b>5390</b>	<b>4607</b>	<b>232366</b>
<b>CRIMINAL CASES</b>				
<b>Criminal Appeal - DB</b>	12786	79	24	12841
<b>Criminal Appeal - DB Acquital</b>	1233	9	0	1242
<b>Criminal Appeal - SB</b>	41957	304	48	42213
<b>Criminal Appeal - SB Acquital</b>	731	15	4	742
<b>Criminal Revision</b>	14335	230	174	14391
<b>Criminal Revision (Family)</b>	812	62	26	848
<b>Criminal Writ</b>	198	82	87	193
<b>Murder Reference</b>	10	0	1	9
<b>Contempt Appeals (Criminal)</b>	27	1	1	27
<b>Criminal Main Misc</b>	28022	4892	3955	28959
<b>Criminal-Complaint-OJ</b>	1	0	0	1
<b>Pet. U/s 378 (3&amp;4)</b>	7751	136	81	7806
<b>Criminal Reference</b>	2	0	0	2
<b>Total of Criminal Cases</b>	<b>107865</b>	<b>5810</b>	<b>4401</b>	<b>109274</b>
<b>Total of Main Cases (Civil &amp; Criminal)</b>	<b>339448</b>	<b>11200</b>	<b>9008</b>	<b>341640</b>

Note: Institution includes 36 cases of Remand back and restored cases.